

Value of Goods Produced in Public Sector Corporations and Enterprises

7349. SHRI MOHANLAL PATEL: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the value of goods produced in many Public Sector Corporations and Enterprises has increased in 1978-79 and 1979-80;

(b) if so, the reasons therefor and the percentage of increase in the above period;

(c) to what extent it was due to (i) price increase and (ii) physical increase in the goods produced; and

(d) the extent to which it has affected the economy of the country?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) and (b). Yes, Sir. The value of goods produced by many Public Sector Enterprises was higher in 1978-79 compared to 1977-78 as would be observed from Table XIX in Volume II of the Public Enterprises Survey—1978-79 which was placed on the Table of the House on 12-3-1980. The overall increase in the value of production of 106 manufacturing enterprises during 1978-79 over 1977-78 was Rs. 1267 crores, i.e., 11.4 per cent. While 79 enterprises had shown increase in their value of production during 1978-79 compared to the previous year, there was decline in the case of 27 enterprises. The increased value of production was attributable to higher physical output as well as increased prices. The figures for 1979-80 are not available at present since most of the companies are still to finalise their accounts by 30th September, 1980. The required information shall be laid on the Table of the House through the medium of Public Enterprises Survey—1979-80.

(c) The public enterprises produce a large variety of products running into hundred of items, the production

of which is measured in different units and whose value varies from time to time, even in the same accounting year, depending on the input costs. It is, therefore, not practicable to quantify the increase in the value of production separately on account of price variance and volume variance.

(d) The higher value of output of public sector enterprises is bound to have beneficial effects on the economy of the country, though it is not practicable to quantify the beneficiary effect.

Promotion Orders from disputed Seniority List of UDCs in Income Tax Department, Delhi

7350. SHRI SOMJIBHAI DAMOR: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that on 24th April, 1980 the Commissioner of Income-tax Delhi-I passed promotion orders of 26 Head Clerks from the disputed Seniority List of UDCs of the Delhi Charge of the Income-tax Department despite the clear cut instructions issued by the Central Board of Direct Taxes that promotions be kept pending *vide* their letter dated 5th April, 1980; and

(b) if so, what action has been taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) The promotions orders passed by the Commissioner of Income-tax Delhi in respect of the 26 Head Clerks from the disputed seniority List of Upper Division Clerks of Delhi Charge was not in violation of the instructions of the Central Board of Direct Taxes dated 5-4-1980.

(b) Question does not arise.